

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UNSTARRED QUESTION No. 3014
TO BE ANSWERED ON 5 JANUARY 2018 (FRIDAY)/PAUSHA 15, 1939 (SAKA)

PSBs Branches under Saansad Adarsh Gram Yojana

3014. SHRI AJAY MISRA TENI:

Will the Minister of FINANCE be pleased to state:

- (a) whether there is a mandatory provision for opening the Public Sector Banks (PSBs) branches under the Saansad Adarsh Gram Yojana, if so the details thereof;
- (b) whether any notification has been issued/proposed to be issued by the Government in this regard, if so, the details thereof; and
- (c) whether the Government is formulating any plan to bring other banking facilities under the Saansad Adarsh Gram Yojana, if so, the details thereof and if not, the reasons therefor?

Answer

The Minister of State in the Ministry of Finance
(Shri Shiv Pratap Shukla)

(a) to (c) In view of importance of providing banking services under the Saansad Adarsh Gram Yojana, Department of Financial Services, Ministry of Finance has advised the Public Sector Banks and Private Sector Banks vide communication dated 12.12.2014.

Banks have been advised to ensure banking services are provided in each Saansad Adarsh Gram. These services may be provided through a branch or, in case any selected village is not found to be a viable location for branch opening, through a fixed point online inter-operable Business Correspondent or Kiosk.

Banks have also been asked to closely monitor implementation of Pradhan Mantri Jan-Dhan Yojana (PMJDY) in Saansad Adarsh Gram and further to ensure allocation of targets to link branch of Saansad Adarsh Gram on various parameters, like every adult having a bank account, issuance of RuPay Card, saturation of Kisan Credit Card (KCC) in the village, encouraging Self Help Group (SHG) and Joint Liability Group (JLG) movement and Kisan Club and monitoring thereof.
